

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

**41. MA 3799/2019-Sec 33 MA 484/2019 IA 213/2020- 66
IA 527/2020- 60(5) IA 484/2020- 60(5) IA 1255/2022- 60(5)
IA 2436/2022 In C.P.(IB)-166(MB)/2018**

CORAM:

**SHRI SHYAM BABU GAUTAM JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (T) HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 16.01.2023**

**NAME OF THE PARTIES: - IA 2436/2022 Dilshad Trading
Co. Pvt Ltd**

V/s

**Akshata Mercantile Pvt Ltd.
IN THE MATTER OF
Sikkim Ferro Alloys Ltd.**

V/s

Akshata Mercantile Pvt. Ltd.

APPEARANCES: -

FOR APPLICANT : Adv. Neerav B Merchant (IA 2436/2022)
Adv. Akhil Nene (IA 1255/2022)

FOR RESPONDENT : Adv. Rubina Khan (R-11 & 17 In IA 527/2020)
Adv. Harsh Moorjani
Adv. Eshna Kumar (R-1 & 3, IA. 484/2020)
Adv. Dhrupad Vaghani (R-4 IA. 484/2020)

FOR THE RP : Adv Udit Singh

**Section: 60(5) Sec 33 U/s 9 of Insolvency and Bankruptcy Code,
2016**

ORDER

The Court is convened through Virtual Hearing (VC). Due to paucity of time the matter could not be heard, List the matter on **20.02.2023** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)